

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 200
TO BE ANSWERED ON 09/08/2024

CONSTRUCTION OF NEW ROADS UNDER PMGSY

*200 SHRI BRIJ LAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has sanctioned the construction of new roads this year under Pradhan Mantri Gram Sadak Yojana (PMGSY); and
- (b) if so, the details thereof, State-wise?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI SHIVRAJ SINGH CHOUHAN)

(a) & (b): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) & (b) of Rajya Sabha Starred Question No. *200 for answer on 09.08.2024 regarding constructions of new roads under PMGSY

(a) & (b): Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Government of India to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. It was launched in the year 2000 as a measure towards alleviation of poverty in rural areas by providing access to basic services to the rural population by providing them good quality roads. A total of 6,44,874 Km road length has been sanctioned under new connectivity and upgradation components under PMGSY-I, out of which 6,24,441 Km road length has been completed as on 01.08.2024. 99.6% of the sanctioned habitations under PMGSY have been connected with all-weather road.

Subsequently, new intervention/verticals namely PMGSY-II, Road Connectivity Project for Left Wing Extremism Areas (RCPLWEA), PMGSY-III and Pradhan Mantri Jan Jati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) were added under the ambit of PMGSY for new connectivity/upgradation of rural roads.

Under PMGSY-II, a total of 50,000 Km road length has been targeted for upgradation, against which 49,835 Km road length has been sanctioned and 49,015 Km road length completed till 01.08.2024.

Under RCPLWEA, a total of 12,228 km road length has been sanctioned and 9,246 km road length has been completed till 01.08.2024.

Under PMGSY-III, against the target of 1,25,000 km road length, 1,16,802 km has already been sanctioned and 83,052 km road length has been completed as on 01.08.2024.

Under PM-JANMAN, against the target of 8,000 km road length, 2,836 km has already been sanctioned as on 01.08.2024.

During the current financial year, 2024-25 till 05.08.2024, a total of 317 road works of 1,823.59 km road length and 52 bridges have been sanctioned at the value of Rs. 1,624.53 crore under PMGSY-III, RCPLWEA and PM-JANMAN as per the details in **Annexure**.

The State-wise details of roads sanctioned may be seen at **<https://omms.nic.in>** > **proposals>statewise list of roads**.

Annexure referred to in reply to parts (a) & (b) of Rajya Sabha Starred Question No. 200 for reply on 09.08.2024 regarding construction of new roads under PMGSY

State/UT-wise details of the projects sanctioned during 2024-25 (as on 05.08.2024) under PMGSY-III, RCPLWEA and PM-JANMAN

i. Road works sanctioned under PMGSY-III

Sl. No.	State	Sanctioned		
		No. of Roads	Road length (in km)	No. of Bridges
1.	Arunachal Pradesh	79	645.52	36
2.	Assam	78	563.67	14
3.	Kerala	33	159.86	0
	Total	190	1369.05	50

ii. Road works sanctioned under RCPLWEA

Sl. No.	State	Sanctioned		
		No. of Roads	Road length (in km)	No. of Bridges
1.	Chhattisgarh	2	64.75	0
	Total	2	64.75	0

iii. Road works sanctioned under PM-JANMAN

Sl. No.	State	Sanctioned		
		No. of Roads	Road length (in km)	No. of Bridges
1.	Karnataka	18	23.77	2
2.	Madhya Pradesh	40	180.29	0
3.	Tripura	42	118.76	0
4.	Telangana	25	66.98	0
	Total	125	389.8	2
